



File No. 10/03/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 11th April 2017

ORDER

There shall be Special Bench at Mumbai on 12.4.2017 and 13.4.2017 to attend the matters listed before Shri B.S.V. Prakash Kumar, Member (Judicial) and Shri V. Nallasenapathy, Member (Technical). The Special Bench shall comprise of:

NCLT, Special Bench at Mumbai

1. Shri M.K. Shrawat, Member (Judicial)
2. Shri V. Nallasenapathy, Member (Technical)

After taking up matters listed before the Division Bench Shri M.K. Shrawat, Member (Judicial) shall sit single and take up the matters listed before his own Bench.

This is in modification of Order of even number dated 05.07.2016 for 12.4.2017 & 13.4.2017 only.

By Order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh / Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.